

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 836 - JK (LD) of 2025

DATED:- 15 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Dated:-15.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 836 - JK(LD) of 2025 dated 15.01.2025

S. No	WP(C) No.	Title of the case	Officer Incharge Litigation.
1.	WP(C)No./2024	M/s Basant Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Jammu
2.	WP(C)No./2024	M/s Sant Enterprises V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Jammu
3.	WP(C)No./2024	M/s Shiv Shankar Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
4.	WP(C)No./2024	M/s Balwant Raj Company & others V/s UT of J&K & others.	Sh. Shiv Kumar, District Mineral Officer, Samba
5.	WP(C)No./2024	M/s Balwant Raj Company & others V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Jammu
6.	WP(C)No./2024	M/s Raj Kumar V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
7.	OA No. 1121/2024	Raja Muzaffar Bhat V/s UT of J&K & others.	Sh. Khurshid Ahmad Mir, District Mineral Officer, Budgam
8.	OA No. 1331/2024	Raja Muzaffar Bhat V/s UT of J&K & others.	Sh. Manzoor Ahmad Dar, District Mineral Officer, Pulwama
9.	OA No. 1362/2024	Raja Muzaffar Bhat V/s UT of J&K & others.	Sh. Sandeep Kumar Gupta, District Mineral Officer, Doda
10.	WP(C)No./2024	M/s Jupiter Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Jammu
11.	WP(C)No./2024	M/s Safa Stone Crusher V/s UT of J&K & others.	Sh. Shiv Kumar, District Mineral Officer, Samba.
12.	WP(C)No./2024	M/s Sukrala Stone	Sh. Verinder Singh,

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Verinder Singh

		Crusher V/s UT of J&K & others.	District Mineral Officer, Kathua
13.	WP(C)No./2024	M/s Sheela Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Kathua
14.	WP(C)No./2024	M/s TBA Infrastructure Pvt. Ltd V/s UT of J&K & others.	Dr. Rajinder Singh Rana, Geologist, Grade 1
15.	WP(C)No./2024	M/s Tawi Infrastructure Laddan Udampur V/s UT of J&K & others.	Sh. Salim Din, JKAS, District Mineral Officer, Udhampur
16.	WP(C)No./2024	M/s New Trikuta Stone Crusher V/s UT of J&K & others.	Sh. Verinder Singh, District Mineral Officer, Jammu

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Verinder Singh